

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 12.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : IBA/914/2019
NAME OF THE PETITIONER(S) : Hellman Worldwide Logistics Pvt Ltd
NAME OF THE RESPONDENT(S) : Penda Marketing Pvt Ltd
UNDER SECTION : Sec.9 Rule 6 of IBC

ORDER

Representing Counsel for Ld. Counsel for Applicant and Ld. Counsel for Corporate Debtor are present through video conferencing mode.

A representation made on behalf of the Ld. Counsel for the Applicant stating that the Counsel for Applicant is not well and in the circumstances unable to appear. The matter is posted for arguments on **18.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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